

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 852.
TO BE ANSWERED ON FRIDAY, THE 09TH FEBRUARY, 2024.**

EASE OF DOING BUSINESS

852. Shri G.V.L. Narasimha Rao:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has implemented any measures to facilitate Ease of Doing Business within the country;
- (b) if so, the details thereof; and
- (c) India's rank on matrix of the Ease of Doing Business before and after 2019, year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): Department for Promotion of Industry and Internal Trade (DPIIT) is the Nodal Department for coordinating the initiatives under Ease of Doing Business (EoDB) which are aimed at creating a conducive business environment in India. Series of steps have been taken to enhance EoDB in India by Ministries/Departments and States/Union Territories (UTs). These include:

- i. Reducing Compliance Burden on Businesses and Citizens by Simplifying, Rationalizing, Digitizing and Decriminalizing Government to Business and Citizen Interfaces.
- ii. Assessment of States/UTs on the basis of implementation of designated reform parameters under annual exercise called Business Reform Action Plan(BRAP).
- iii. Implementation of National Single Window System (NSWS), a one-stop shop for investor related approvals and services.

"The Jan Vishwas (Amendment of Provisions) Act, 2023" has effectively decriminalized 183 provisions in 42 Central Acts administered by 19 Ministries/Departments.

(c): India's rank on World Bank's Doing Business Report is as under:

Year	DBR Name	Rank
2014		142
2015		130
2016		130
2017		100
2018		77
2019	World Bank's Doing Business Report (DBR), 2020	63
2020	World Bank has discontinued its DBR in September, 2021 and its last Report was published in October, 2019	
